

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.326
TO BE ANSWERED ON 25.02.2016

IMPLEMENTATION OF MGNREGS

326. SHRI RAMDAS C. TADAS:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any survey has been conducted by the Government for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country particularly in Maharashtra during the last three years and the current year;
- (b) if so, the details and the findings thereof, State/UT-wise;
- (c) the total number of projects and amount allocated/sanctioned thereunder and the expenditure incurred for implementation of MGNREGS during the said period; and
- (d) the total number of poor persons which benefited as a result of implementation of MGNREGS in the country, since its inception, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): The Ministry of Rural Development has commissioned surveys on different aspects of implementation of Mahatma Gandhi National Rural Employment Guarantee Act. Several studies have been conducted by independent research institutions on the implementation of MGNREGA. The more than 40 survey results published from the year 2012 to 2014 in Sameeksha II, published by the Ministry of Rural Development and United Nations Development Programme (India). The results of the studies show that:

1. MGNREGA appears to be largely successful in its targeting. These studies show that MGNREGA due to its self-selecting demand driven design is able to engage with the most vulnerable and marginalised.
2. Research on works presents that firstly, about 87% of the works exist on ground (Narayanan et al, 2014; Maharashtra context), when cross validated with the official administrative data. Several Studies also suggest that beneficiaries find the works useful; works increased the land productivity, helped multi-cropping, helped to manage risks and reduced vulnerability.
3. The evidence on MGNREGA and its impact on rural labour markets are mixed. Gulati, Jain and Satija (2013) assess that while growth variables like Gross Domestic Product and construction and agriculture sectors have an impact on real farm wages, the impact of these growth variables is 5–6 times higher than that of MGNREGA. While MGNREGA certainly re-set the wage rate after 2004, the development of the construction sector, the fast urbanization and economic growth in the country etc. also had an impact on rural labour markets. In this scenario, MGNREGA presented a ‘point of contestation’ for the rural labour and continues to do so.

4. The evidence that MGNREGA mitigates distress migration is limited to the western and the eastern contexts, is yet compelling. While women's participation rates in MGNREGA are satisfactory at the aggregate national level much higher than the mandatory 33%, several states need to address low women participation rates in their contexts. This is crucially linked to governance as well as the socio-cultural realities in those contexts.

(c): The MGNREGA is a demand driven programmes hence no State/UTs-wise allocation of fund is made. State-UTs-wise details of amount released, expenditure and works taken up under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year is indicated in **Annexure-I**.

(d): The MGNREGA provides a legal guarantee for 100 days of employment in a financial year to every rural household including poor rural household whose adult members volunteer to do unskilled manual work. Not less than 100 days of employment are provided to registered workers including rural youth, upon receipt of their demand. State/UT-wise details of households provided employment as demanded by job card holders under MGNREGA since inception are indicated in the **Annexure-II**.

Annexure-I referred in reply to part (c) of Lok Sabha Unstarred Question No. 326 dated 25.02.2016

No.	State	Central Release (in lakh)				Total Expenditure (in lakh)				*Total works takenup (In Nos.)			
		2012-13	2013-14	2014-15	2015-16 till 15/02/2016	2012-13	2013-14	2014-15	2015-16 till 15/02/2016	2012-13	2013-14	2014-15	2015-16 till 15/02/2016
1	ANDHRA PRADESH	321673.59	475049	290314.1	285685.09	512377.61	529342.76	283946.01	310282.55	4998456	2007954	885152	1195495
2	ARUNACHAL PRADESH	6834.19	13852.67	2704.16	4003.96	5346.30	9593.54	3441.52	2492.55	3295	5586	6771	8437
3	ASSAM	53445.67	57349.95	50023.46	50200.77	65153.18	69976.59	50310.65	62006.52	74978	76024	73153	87189
4	BIHAR	122781.45	158070.67	95968.24	102412.26	186045.15	202702.34	108170.99	130875.41	320814	576974	562074	518528
5	CHHATTISGARH	203136.31	144602.31	150570.49	88706.14	222177.87	202397.6	175421.54	89940.75	243150	267402	238792	317262
6	GUJARAT	47440.77	33530.02	35442.93	19416.21	61742.13	48902.62	47121.78	30229.66	112894	98420	134530	133805
7	HARYANA	34935.89	37687.81	16715.29	11839.91	38063.30	38161.54	21647.06	12881.85	23621	28301	22220	13232
8	HIMACHAL PRADESH	36129.50	47797.09	35542.86	35110.49	49611.74	56959.21	40623.27	37746.30	111652	126319	120522	101175
9	JAMMU & KASHMIR	76276.16	60315.73	52171.08	54504.61	85334.76	76971.19	39159.25	52405.69	147687	187400	179132	196350
10	JHARKHAND	80916.84	62143.28	72433.41	96989.31	115236.20	91244.1	102908.13	104634.87	242924	203594	205614	197694
11	KARNATAKA	123193.69	159606.81	171687.07	82278.75	144839.11	206841.31	167569.57	135150.46	395356	878873	1029427	1035063
12	KERALA	131117.81	127710.93	158758.02	143834.739	141655.91	130056.59	161696.54	147692.55	211442	256914	326577	371727
13	MADHYA PRADESH	161015.37	183982.44	245163.12	224475.73	311078.71	261894.5	280536.8	247045.42	822401	993251	807802	607656
14	MAHARASHTRA	157324.33	115292.02	79951.77	123834.73	217029.49	127467.66	160988.49	146493.54	368879	462063	488452	418193
15	MANIPUR	59023.09	23100	21997.13	16125.52	60008.08	25476.92	26713.59	13411.33	17708	15223	19418	24738
16	MEGHALAYA	22610.82	27106.21	27785.9	22182.56	26589.99	31849.02	30934.71	25496.95	16770	20969	23211	27331
17	MIZORAM	25229.24	24474.27	11141.23	13903.61	29038.56	26037.67	11420.13	15244.15	11939	11050	12390	9576
18	NAGALAND	46012.38	29214.8	11305.27	17707.8	42828.63	29479.9	15781.96	16786.99	14811	14400	15361	20968
19	ODISHA	84797.88	75752.84	103530.34	147941.05	117766.95	128680.21	106892.48	167803.81	238640	277318	305771	478163
20	PUNJAB	11421.27	22615.48	18948.18	24533.37	15769.05	25891.9	21350	27048.59	18692	24324	23739	29461
21	RAJASTHAN	258534.43	205943.32	297609.87	245553.06	327154.86	262961	325186.44	272451.41	428603	433094	470189	381712
22	SIKKIM	7406.51	10684.17	7386.41	7952.72	8134.02	10889.61	7734.68	6092.78	4727	4379	4592	5952
23	TAMIL NADU	354605.42	469021.12	378180.33	547037.47	412128.79	393853.2	391954.05	448146.03	138058	287196	626354	531625
24	TELANGANA			191996	180421.02		5058.52	190374.75	177514.71			981990	1302126
25	TRIPURA	76889.88	94366.49	63662.48	135894.19	97102.33	107504.47	82239.49	106689.88	92398	117783	146303	174553
26	UTTAR PRADESH	129202.49	289639.01	251341.4	239393.59	266529.58	346067.61	313908.73	268846.32	866713	1400018	1262815	1374217
27	UTTARAKHAND	26827.10	33000.5	28636.22	43983.134	31185.98	38083.54	31845.33	48144.43	54479	55405	66640	86746
28	WEST BENGAL	339547.96	289438.19	374495.29	444600.69	385087.63	372517.24	401287.47	477579.72	476965	579109	766359	1372893
29	ANDAMAN & NICOBAR	1381.49	1918.1	1301.94	1035.72	1300.10	1788.27	904.58	224.65	974	1142	1098	943
30	DADRA & NAGAR HAVELI	39.56	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
32	GOA	241.16	205.86	137.95	246.82	144.81	297.4	457.15	214.74	810	1153	1465	1399
33	LAKSHADWEEP	117.55	16.93	45.06	11.85	152.74	73.64	70.5	24.10	129	140	184	183
34	PUDUCHERRY	885.75	879.98	739.69	1292.57	1215.16	1136.83	650.2	813.37	1736	698	683	566
	Total	3000995.55	3274368.00	3247686.69	3413109.44	3977828.72	3860158.50	3603247.84	3582412.08	10461701	9412476	9808780	11024958

* Total Works takenup = New works + Spillover

NR=Not reported

Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No. 326 dated 25.02.2016

No.	State	Number of Household provided employment (In Nos.)									
		2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 till 15/02/2016
1	ANDHRA PRADESH	2161395	4803892	5699557	6158493	6200423	4998016	5853567	6039951	3297269	3370720
2	ARUNACHAL PRADESH	16926	4490	80714	68157	134527	4443	129023	140081	136096	160137
3	ASSAM	792270	1402888	1877393	2137270	1798372	1349078	1234828	1261778	966980	1228446
4	BIHAR	1688899	3859630	3822484	4127330	4738464	1769469	2087564	2059338	1035621	1171267
5	CHHATTISGARH	1256737	2284963	2270415	2025845	2485581	2725027	2637699	2512379	1748085	1829463
6	GUJARAT	226269	290691	850691	1596402	1096223	822080	681028	578674	513154	403314
7	HARYANA	50765	70869	162932	156406	235281	277748	294142	324919	217914	144398
8	HIMACHAL PRADESH	63514	271099	445713	497336	444247	505467	514687	539223	452655	381301
9	JAMMU AND KASHMIR	121328	116800	199166	336036	492277	431152	646516	657588	331936	413141
10	JHARKHAND	1394108	1679868	1576348	1702599	1987360	1574657	1419072	1138912	1110849	1006020
11	KARNATAKA	545185	549994	896212	3535281	2224468	1652116	1331967	1450457	1094870	898335
12	KERALA	99107	185392	692015	955976	1175816	1416441	1526283	1523863	1380248	1430356
13	MADHYA PRADESH	2866349	4346916	5207665	4714591	4407643	3879959	3519283	2908506	2788969	2448498
14	MAHARASHTRA	353024	474695	906297	591547	451169	1504521	1624521	1143837	1159696	1021611
15	MANIPUR	18568	112549	381109	418564	433856	356264	456910	455398	468864	454726
16	MEGHALAYA	96627	106042	224263	300482	346149	335182	332452	364008	351192	288442
17	MIZORAM	50998	88940	172775	180140	170894	168711	174884	177511	194044	190570
18	NAGALAND	27884	115331	296689	325242	350815	372849	386520	407712	405385	416314
19	ODISHA	1394169	1096711	1199006	1398300	2004815	1378597	1599276	1710268	1467859	1658434
20	PUNJAB	31648	49690	147336	271934	278134	245453	240191	412104	288892	403445
21	RAJASTHAN	1175172	2170460	6373093	6522264	5859667	4522234	4217342	3615080	3684955	3789273
22	SIKKIM	4107	19664	52006	54156	56401	54684	56634	63288	56756	60126
23	TAMIL NADU	683481	1234818	3345648	4373257	4969140	6343339	7061409	6267704	5657572	5704490
24	Telangana									2462894	2347336
25	TRIPURA	74335	423724	549022	576487	557055	566770	596530	591458	581821	569286
26	UTTAR PRADESH	2573245	4096408	4336466	5483434	6431213	7327738	4947427	4994721	3915880	4033941
27	UTTARAKHAND	134312	189263	298741	522304	542391	469285	439791	397482	455671	443010
28	WEST BENGAL	3083757	3843335	3025854	3479915	4998239	5516968	5817331	6132613	5120407	5218825
29	ANDAMAN AND NICOBAR			5975	20337	17636	19300	12602	16631	13325	2666
30	DADRA & NAGAR HAVELI			1919	3741	2290	NR	NR	NR	NR	NR
31	DAMAN & DIU			NR	NR	NR	NR	NR	NR	NR	NR
32	GOA			0	6604	13897	11167	5057	5021	7225	5555
33	LAKSHADWEEP			3024	5192	4507	3871	1851	614	477	110
34	PUDUCHERRY			12264	40377	38118	42546	41286	39335	29560	31049
	Total	20984179	33889122	45112792	52585999	54947068	50645132	49887673	47930454	41397121	41524605

NR=Not Reported